## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 3(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.08.2016

NAME OF THE COMPANY:

Sh. Surinder Kumar Garg

V/s.

M/s. Shiva S.S. Strips Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO. DESIGNATION REPRESENTATION SIGNATURE Sh. Vicender Granda, Sr. Adu Petitioner Valun Mehta, Adv. Shelly Khanna, Adv. S. K. Giri, Adv. 5- Mr. Saurald Kali, 6. Ms. Hawhil Agarwy Ar R-146

Order

The matter has been transferred from Court No. 2. It has been put up for proper orders.

List on 07.09.2016

TICE M.M. KUMAR) PRESIDENT

> (S.K. MOHAPATRA) MEMBER (T)

4th August, 2016